

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
VACATION COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.05.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.25/ BB/2017	-	Admission	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Hous-ing & Infrastructure) India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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No representation. List it on 06.06.2017.


MEMBER (J)